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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 100/2021 & CM APPL. 3581/2023

APPAREL TRAINING AND DESIGN
CENTRE & ANR.

.....Appellants

Through:

versus

ROBIN SHARMA & ANR.Respondents

Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1
Mr. Kuljeet Rawal, Mr. Rajesh Rawal and
Mr. Aditya Joshi, Advs. for R2

+ LPA 101/2021 & CM APPL. 3940/2023

APPAREL TRAINING AND DESIGN
CENTRE & ANR.

.....Appellants

Through:

versus

POONAM BHARGAVA & ANR.Respondents

Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1
Mr. Kuljeet Rawal, Mr. Rajesh Rawal and
Mr. Aditya Joshi, Advs. for R2

+ LPA 102/2021 & CM APPL. 3523/2023

APPAREL TRAINING AND DESIGN
CENTRE & ANR.

.....Appellants

Through:

versus

CHANDER PRAKASH & ANR.Respondents

Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya



Sharma and Mr. Praveen Gaur, Advs. for R1
Mr. Kuljeet Rawal, Mr. Rajesh Rawal and
Mr. Aditya Joshi, Advs. for R2

+ LPA 103/2021, CM APPL. 3522/2023 & CM APPL. 3524/2023
APPAREL AND TRAINING
CENTRE & ANR.Appellants

Through:

versus

VED PRAKASH & ANR.Respondents
Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1
Mr. Kuljeet Rawal, Mr. Rajesh Rawal and
Mr. Aditya Joshi, Advs. for R2

+ LPA 149/2021 & CM APPL. 14487/2021
APPAREL EXPORT PROMOTION COUNCILAppellant
Through: Mr. Sudhir Nandrajog, Sr. Adv.
with Mr. Kuljeet Rawal, Adv.

versus

VED PRAKASH & ORS.Respondents
Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1

+ LPA 150/2021 & CM APPL. 14587/2021
APPAREL EXPORT PROMOTION COUNCILAppellant
Through: Mr. Rajesh Rawal and Mr.
Aditya Joshi, Advs.

versus

ROBIN SHARMA & ORS.Respondents
Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1



+ LPA 151/2021 & CM APPL. 14589/2021

APPAREL EXPORT PROMOTION COUNCILAppellant
Through: Mr. Rajesh Rawal and Mr.
Aditya Joshi, Advs.

versus

POONAM BHARGAVA & ORS.Respondents
Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1

+ LPA 152/2021 & CM APPL. 14693/2021

APPAREL EXPORT PROMOTION COUNCILAppellant
Through: Mr. Rajesh Rawal and Mr.
Aditya Joshi, Advs.

versus

CHANDER PRAKASH & ORS.Respondents
Through: Ms. Vibha Datta Makhija, Sr.
Adv. with Mr. A.P. Dhamija, Ms. Tanya
Sharma and Mr. Praveen Gaur, Advs. for R1

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

% **ORDER**
11.02.2025

List all these matters on 24 March 2025 in the supplementary
list.

C.HARI SHANKAR, J.

AJAY DIGPAUL, J.

FEBRUARY 11, 2025/ar

Click here to check corrigendum, if any